## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)95/BB/ 17	-	Admission	Rule 6 of IB	Mitcon Consultancy and Engg. Services Limited Vs Base Corporation Ltd

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
j	T. S. Venkalish	Applicants	
	9844067528	<i></i>	

Counsel for petitioner is present. He requested time for complying the objections raised by the Registry.

List it on 25.10.2017.

MEMBER (J)